

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.82/2017
C.P-893/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Diabari Tea Company Ltd. | | |
| | Winding up | | |
| Under Section | 433,434 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

12) Pradhu Sudhan Sarkar Operational Corporate Creditor / Applicant- Pradhu Sudhan Sarkar Advocate

ORDER

Anusita Bhattacharya Advocate

Ld. Counsels for the petitioner informed that arguing Sr. Counsel is not present and express her inability whether compliance of the earlier order dated 03/07/2017 has been made or not.

Petitioner is directed to comply with the order dated 03/07/2017 within 7 days.

List the matter on 26/07/2017.

Sd/-
(Vijai Pratap Singh)
Member (J)

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